

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
STARRED QUESTION NO. 199
TO BE ANSWERED ON 04.07.2019**

Drinking Water Coverage

†*199. SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

- (a) the details of the fully covered, partially covered and habitations facing quality issues in terms of drinking water, State/UT-wise along with the details of States/UTs which are facing drought like situation;
- (b) the funds allocated, released and utilised under various drinking water schemes as well as the achievements made in this regard during each of the last three years and the current year including the details of the norms adopted for allocating/ releasing of funds thereunder, State/UT wise;
- (c) whether the Government has reviewed the achievements made in this regard and if so, the details thereof and if not, the reasons therefor along with the measures taken to provide safe drinking water to all the habitations of the country;
- (d) whether some States have requested to release additional funds under the National Rural Drinking Water Programme (NRDWP); and
- (e) if so, the details thereof and the reaction of the Government on the request made by each State/UT?

**ANSWER
MINISTER FOR JAL SHAKTI
(SHRI GAJENDRA SINGH SHEKHAWAT)**

(a) to (e) A Statement of reply is laid on the Table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 199 due for reply on 04.07.2019

(a) Under National Rural Drinking Water Programme (NRDWP), as reported by States on Integrated Management Information System (IMIS), as on 28.06.2019, State/UT-wise details of the fully covered, partially covered and habitations facing quality issues in terms of drinking water are at **Annexure-I**.

As per the Memorandum submitted by the States / UTs seeking financial assistance to Ministry of Agriculture, Cooperation and Farmers Welfare, details of States/ UTs which are facing drought like situation are at **Annexure-II**.

(b) The State/UT wise details of funds allocated, released and utilised under various drinking water schemes of NRDWP during each of the last three years and the current year are at **Annexure-III**. The State/UT wise details of the achievements made under NRDWP during each of the last three years are at **Annexure-IV**. No achievement has been reported by the States in the current year 2019-20, so far.

As per NRDWP, weightage for distribution of fund to all the states is as under:

Criteria	Weightage (%)
Rural Population (as per last Census)	40
Rural SC and ST population (as per last Census)	10
States under Desert Development Programme (DDP), Drought Prone Area Programme (DPAP), Hill Area Development Programme (HADP) and special category Hill States in terms of rural areas	40
Population (as per Integrated Management Information System [IMIS]) residing in habitations having affected by chemical contaminants including heavy metals (as on 31st March of preceding financial year)	10
Total	100

(c) Every year between February and March, Annual Action Plan (AAP) meetings are held with the Departments of State Governments dealing with rural drinking water supply, wherein the progress achieved under different components of National Rural Drinking Water programme (NRDWP) are reviewed and targets for the next financial year are fixed. The physical & financial progress of NRDWP is also reviewed in National / Regional / State level review workshops, meetings and video-conferences.

Water is a State subject. Under NRDWP, this Ministry provides technical and financial assistance to the states to improve the coverage of safe drinking water in rural areas.

(d) & (e) States of Uttar Pradesh, Telangana, Bihar, Tamil Nadu, Nagaland and Maharashtra and Punjab have requested for additional assistance for providing drinking water to their rural population. Their request would be considered in view of finalization of new scheme for providing piped drinking water supply which is under consideration of the Government.

Annexure-I

Annexure referred to in part (a) of LS Starred Q.No. 199 for answer on 04.07.2019					
Details of FC, PC and QA habitations					
S.No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations
	Total	17,25,808	13,97,480	2,69,465	58,037
1	ANDAMAN and NICOBAR	400	324	76	0
2	ANDHRA PRADESH	48,895	34,673	13,749	473
3	ARUNACHAL PRADESH	7,525	3,303	4,195	27
4	ASSAM	88,076	55,171	23,137	9,768
5	BIHAR	1,10,218	70,982	35,427	3,809
6	CHATTISGARH	74,753	72,775	1,466	512
7	GOA	347	345	2	0
8	GUJARAT	35,996	35,996	0	0
9	HARYANA	7,655	7,305	263	87
10	HIMACHAL PRADESH	54,469	42,583	11,886	0
11	JAMMU AND KASHMIR	15,778	9,481	6,286	11
12	JHARKHAND	1,20,591	1,19,724	334	533
13	KARNATAKA	59,774	34,342	24,980	452
14	KERALA	21,520	6,144	15,049	327
15	MADHYA PRADESH	1,28,231	1,28,076	2	153
16	MAHARASHTRA	99,641	84,709	14,742	176
17	MANIPUR	2,976	2,050	926	0
18	MEGHALAYA	10,470	4,124	6,339	7
19	MIZORAM	720	490	230	0
20	NAGALAND	1,450	742	708	0
21	ODISHA	1,57,013	1,54,461	131	2,421
22	PUDUCHERRY	266	153	113	0
23	PUNJAB	15,190	10,406	1,516	3,268
24	RAJASTHAN	1,21,526	61,641	42,539	17,346
25	SIKKIM	2,337	861	1,476	0
26	TAMIL NADU	1,00,014	96,796	3,218	0
27	TELANGANA	24,597	15,405	8,848	344
28	TRIPURA	8,723	4,992	1,332	2,399
29	UTTAR PRADESH	2,60,018	2,56,865	1,950	1,203
30	UTTARAKHAND	39,311	23,156	16,146	9
31	WEST BENGAL	1,07,328	59,405	32,399	14,712
	Total	17,25,808	13,97,480	2,69,465	58,037
	%	100	81.02	15.61	3.36

Source: IMIS, DDWS

Annexure-II

Annexure referred to in part (a) of LS Starred Q.No. 199 for answer on 04.07.2019		
Details of States / UTs which are facing drought declared in 2018-19		
S.No.	Name of States	Number of District
1	ANDHRA PRADESH	09
2	Gujarat	11
3	Jharkhand	18
4	Karnataka	30
5	Maharashtra	26
6	Rajasthan	09
TOTAL		103

Source : Ministry of Agriculture, Cooperation and Farmers Welfare.

Annexure-III

Annexure referred to in part (b) of LS SQ No. 199 for answer on 04.07.2019

State-wise Allocation, Release and Expenditure under NRDWP

(Rs. in crores)

S.No.	State	2016-17			2017-18			2018-19			2019-20 (As on 28.06.2019)		
		Allocation	Release	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp.	Alloc.	Rel.	Exp. *
1	Andaman & Nicobar	0.45	0.22	0	0.43	0	0	0.62	0.31	0	0.79	0.00	0.00
2	Andhra Pradesh	181.02	204	157.38	159.51	233.09	267.03	197.56	185.85	186.28	239.03	0.00	0.00
3	Arunachal Pradesh	100.89	92.84	95.71	77.51	63.08	62.93	96.95	90.89	97.21	113.58	0.00	0.00
4	Assam	401.43	348.06	203.09	524.1	474.8	387.2	567.89	300.76	311.22	445.51	0.00	0.00
5	Bihar	311.7	373.81	470.96	394.53	355.6	216.1	476.63	234.84	148.48	413.33	0.00	0.00
6	Chattisgarh	70.65	84.28	65.66	64.33	49.84	49.89	95.47	48.19	43.41	118.65	0.00	0.00
7	Goa	2.44	1.19	3.35	2.32	0	1.83	3.34	1.67	3.07	4.25	0.00	0.00
8	Gujarat	281.14	278.5	265.16	231.62	290.86	315.14	237.09	222.27	223.42	301.47	0.00	0.00
9	Haryana	114.53	111.53	114.2	118.95	88.82	87.34	81.88	76.76	94.48	103.83	0.00	0.00
10	Himachal Pradesh	69.65	83.31	64.73	66.02	101.85	129.42	91.12	85.43	85.43	115.86	0.00	0.00
11	Jammu And Kashmir	232.88	225.14	219.94	222.26	325.33	344.86	309.07	249.34	251.88	392.93	0.00	0.00
12	Jharkhand	115.86	131.74	157.89	172.68	209.09	171.47	207.97	85.12	136.73	158.11	0.00	0.00
13	Karnataka	360.07	343.72	339.83	290.86	365.81	272.77	331.04	276.06	433.95	392.64	0.00	0.00
14	Kerala	62.54	75.22	74.21	56.88	95.16	95.53	90.37	84.86	84.62	113.27	0.00	0.00
15	Madhya Pradesh	213.87	232.26	212.48	195.67	135.51	163.35	274.09	243.62	250.43	346.85	0.00	0.00
16	Maharashtra	413.57	404.45	412.32	338.13	282.47	187.84	474.16	239.06	258.4	598.53	0.00	0.00
17	Manipur	41.83	39.38	18.87	32.2	66.25	68.3	40.25	37.73	65.11	47.15	0.00	0.00
18	Meghalaya	42.02	40.42	50	41.86	85.91	87.43	52.43	49.15	48.71	61.37	0.00	0.00
19	Mizoram	25.33	24.49	24.82	22.4	46.1	25.93	28	26.25	46.46	32.80	0.00	0.00
20	Nagaland	37.93	36.84	36.2	27.66	17.88	18.77	34.72	17.36	17.36	40.43	0.00	0.00
21	Odisha	114.99	134.96	100.14	102.69	83.59	93.48	154.99	128.82	172.45	196.34	0.00	0.00
22	Puducherry	0.86	0.29	0	0.82	0	0	1.29	0	0	1.63	0.00	0.00
23	Punjab	46.02	51.89	53.56	115.25	173.29	103.64	125.97	119.41	112.78	142.97	0.00	0.00
24	Rajasthan	1114.55	1072.92	681.21	891.95	714.24	728.81	692.13	655.41	878.48	736.68	0.00	0.00
25	Sikkim	14.77	19.42	15.21	9.3	17.51	11.6	11.62	10.89	21.06	13.61	0.00	0.00
26	Tamil Nadu	155.29	174.68	175.08	121.61	185.1	191.4	180.99	167.31	168.92	222.01	0.00	0.00
27	Telangana	117.03	133.09	111.89	775.01	843.56	592.47	131.4	123.18	420.9	168.25	0.00	0.00
28	Tripura	39.48	43.73	38.73	32.26	83.93	42.77	55.18	51.73	53.88	65.60	0.00	0.00
29	Uttar Pradesh	602.41	621.95	639.54	539.09	472.52	616.77	713.95	670.72	755.08	638.25	150.00	0.00
30	Uttarakhand	90.88	71.86	99.69	68.42	110.28	138.2	99.17	92.97	91.85	125.75	0.00	0.00
31	West Bengal	437.17	418.97	423.68	810.48	996.68	599.45	917.82	890.28	547.47	534.35	0.00	0.00
	Total	5813.25	5875.16	5325.5	6506.8	6968.2	6071.7	6,775.16	5,466.24	6,009.52	6,885.85	150.00	0.00

* yet to be reported by States

Source: IMIS, DDWS

Annexure referred to in part (b) of LS SQ No. 199 for answer on 04.07.2019				
Details of achievement under NRDWP during last three and current year				
Sr. No.	State	2016-17	2017-18	2018-19
		Achievement	Achievement	Achievement
1	Andaman & Nicobar	0	0	0
2	Andhra Pradesh	1373	1071	3166
3	Arunachal Pradesh	126	114	165
4	Assam	382	245	1267
5	Bihar	1289	266	1082
6	Chhattisgarh	997	971	878
7	Goa	0	0	0
8	Gujarat	1605	1781	145
9	Haryana	290	278	405
10	Himachal Pradesh	938	873	651
11	Jammu & Kashmir	260	322	338
12	Jharkhand	3074	4007	1071
13	Karnataka	17434	12448	19429
14	Kerala	291	192	203
15	Madhya Pradesh	7420	9849	8209
16	Maharashtra	1270	638	635
17	Manipur	103	77	82
18	Meghalaya	82	71	216
19	Mizoram	35	20	43
20	Nagaland	167	106	54
21	Odisha	8196	4007	11923
22	Puducherry	0	0	0
23	Punjab	647	1046	366
24	Rajasthan	2908	3922	5199
25	Sikkim	14	31	199
26	Tamil Nadu	2910	2291	1580
27	Telangana	1121	1475	1272
28	Tripura	571	142	191
29	Uttar Pradesh	1838	403	2085
30	Uttarakhand	484	565	936
31	West Bengal	5217	6200	6014
Total		61042	53411	67804

Source: IMIS, DDWS